



BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/3789/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Aparesh Chakravarty
District and Sessions Judge,
Kamrup(M), Guwahati.

Dated Guwahati, the 19th July, 2019.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DJK 3513/2019 dated 11.07.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted 3(three) days' casual leave on 26.08.2019, 27.08.2019 and 28.08.2019 along with station leave permission from the morning of 23.08.2019 till the evening of 28.08.2019, as prayed for. An Additional District & Sessions Judge, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87(Pt.II)/2007/3790/A, dated 19.07.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)